

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 96 OF 2017
&
APPEAL NO. 159 OF 2017

Dated: 13th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 96 OF 2017

NTPC Limited **Appellant(s)**
Vs.
AP Eastern Power Distribution Co. Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Rakesh K. Sharma for R-3 & R-4

Mr. S. Vallinayagam
Ms. S. Amali for R-11

Ms. A. Malhotra for R-14

APPEAL NO. 159 OF 2017

NTPC Limited **Appellant(s)**
Vs.
West Bengal State Electricity Distribution Company Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. R.B. Sharma
Mr. Mohit Mudgal for R-2 , R-12 &
R-13

Mr. R.K. Mehta
Ms. Hinanshi Andley for R-4

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-9

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **19.02.2019**.

(S.D. Dubey)
Technical Member

Pr/pk

(Justice Manjula Chellur)
Chairperson